

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-509**  
(IB)-222(PB)/2021  
IA/2606/2021, IA/2608/2021

**IN THE MATTER OF:**

Jyoti Choudhary

**.....Applicant**

**SECTION**

U/s 94 of (IBC)

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Abhirup Das Gupta, Mr. Ishaan Duggal, Ms. Ruchi Goyal, Advs. in IA/2606/2021 & IA/2608/2021  
For the Respondent :  
For the RP : Mr. Milan Singh Negi, Mr. Nikhil Kumar Jha, Advs.  
For the Personal Guarantor : Mr. Lokesh Malik

**ORDER**

**IA/2606/2021:-**

Ld. Counsel on behalf of the Applicant is present and sought liberty to withdraw the present application i.e. IA/2606/2021 with a liberty to file fresh application. Heard the submission made by Ld. Counsel for the Applicant. Liberty is granted to the Applicant to withdraw the present application i.e. IA/2606/2021 with a liberty to file fresh application if permitted by law. The present application i.e. IA/2606/2021 is **dismissed as withdrawn.**

**IA/2608/2021:-**

Ld. Counsel on behalf of the Applicant is present and sought liberty to withdraw the present application i.e. IA/2608/2021 with a liberty to file fresh application. Heard the submission made by Ld. Counsel for the Applicant. Liberty is granted to the Applicant to withdraw the present application i.e. IA/2608/2021 with a liberty to file fresh application if permitted by law. The present application i.e. IA/2608/2021 is **dismissed as withdrawn.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**